

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1396
TO BE ANSWERED ON 11TH MARCH, 2025.**

AUGMENTING CGHS WELLNESS CENTRES ACROSS REGIONS

1396. SHRI MANOJ KUMAR JHA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that 26 per cent of CGHS wellness centres are concentrated in Delhi NCR, with some States having fewer than 10 centres;
- (b) the reasons behind the unequal distribution of wellness centres and the lack of centres in States like Arunachal Pradesh and UTs like Ladakh, A&N Islands and Lakshadweep;
- (c) whether the Ministry plans to modify norms, such as adjusting beneficiary requirements, for establishing new centres in remote areas; and
- (d) the measures being taken to expand CGHS wellness centres in underserved regions?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI PRATAP RAO JADHAV)**

(a) & (b) : Out of total 342 CGHS Wellness Centres (WCs) in the country, 99 WCs (*i.e.* 29%) are located in Delhi-NCR, as more than 20 lakhs CGHS beneficiaries (43%) out of total 47.43 lakhs, are residing in Delhi-NCR Region.

(c) & (d) : The extant norms for opening of a new CGHS Wellness Centre, *inter-alia*, include minimum 2500 principal CGHS Cardholders or 6000 CGHS beneficiaries subject to availability of resources, suitable accommodations, creation of posts of Medical Officers, Pharmacists, Staff Nurse, Clerical Staff *etc.* Government has no proposal at present to modify the extant norms for opening new CGHS Wellness Centres. In the underserved regions, private hospitals are recognised / empanelled under CS (MA) Rules, 1944, and Authorised Medical Attendant are appointed, for providing medical facilities to Central Government Employees and their family members.
